

**Shri Keshavaiengar:** Is the Government aware of the fact that in the two centres for *yogasans*, one in the North Avenue and the other in the Constitution Club, about 62 Members of this House, including the Deputy-Speaker, have had training in this system?

**Mr. Speaker:** Order, order. We will go to the next question.

#### 'STUDENTS' STIPENDS

\*542. **Shri K. C. Jena:** Will the Minister of Education be pleased to state:

(a) whether the Scheduled Caste and Scheduled Tribe Students in Orissa have not so far received the first instalment of their post-matric stipends for this year;

(b) whether Government propose to take any steps to avoid delay in payment; and

(c) if so, the steps that Government propose to take in this connection?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):**

(a) Payment of the first half-yearly instalment has been made to all Scheduled Castes and Scheduled Tribes Scholarship-holders of Orissa whose applications were complete on 30th September, 1954. Payment in respect of scholars whose applications were completed later is expected to be made shortly.

(b) and (c). There has been no delay in the payment of the scholarships.

**Shri K. C. Jena:** May I know the reason for delay in the payment of scholarships?

**Dr. M. M. Das:** As I have said, to those eligible applicants, whose applications were complete on or before the 30th September 1954, scholarships have been sent already, but there were some applicants whose application forms were not properly filled up in respect of several columns. In their cases, some delay has taken place.

**Shri K. C. Jena:** May I know whether there is any rule to examine the applications state-wise?

**Dr. M. M. Das:** State-wise according to award of scholarships?

**Mr. Speaker:** Whether the examination takes place state-wise?

**Dr. M. M. Das:** There is no such rule, but the hon. Member may kindly remember that we have got nearly 34,000 applications and we are to scrutinise all of them, and naturally it takes time.

**श्री जांगड़ :** क्या मैं जान सकता हूँ कि इन आदिम जातियों और अनुसूचित जातियों को जो छात्रवृत्तियाँ दी जाती हैं वे साल में केवल दो किस्ताँ में दी जाती हैं, जिस के कारण बहुत से छात्रों को ६ महीने तक स्कालरशिप नहीं मिलता और उन को पढ़ाई छोड़ देनी पड़ती है, और क्या सरकार ६ महीने की बजाय २ महीने में स्कालरशिप देने की व्यवस्था करेगी ?

**Dr. M. M. Das:** We have no information that scholarship holders have given up their studies for want of money from scholarships but it is a fact that six-monthly scholarships are given.

**Shri Nanadas:** May I know whether the students that were not selected for the scholarships are being informed of the reasons why they were not selected?

**Dr. M. M. Das:** All students practically, so far as the Scheduled Castes and Scheduled Tribes are concerned, who are eligible that is who satisfy the minimum conditions, have been granted scholarships. At first the Government of India sanctioned only Rs. 75 lakhs, and then as there were many eligible scholars left out, another Rs. 32 lakhs were sanctioned. The total amount for this year is Rs. 107 lakhs.

#### EXPLOSIONS IN ARMY UNIT

\*543. **Shri Ram Dass:** Will the Minister of Defence be pleased to state:

(a) whether any explosion occurred on the 21st September, 1954 in an Army Unit stationed at Ambala Cantonment;